

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 379/2016

This the 29th day of January, 2016

**Hon'ble Shri Raj Vir Sharma, Member (J)
Hon'ble Shri K.N. Shrivastava, Member (A)**

Suresh Chand Aggarwal, S/o Sh. Ram Kishan
Junior Engineer (Civil),
O/o Executive Engineer (South)-II,
Delhi Jal Board,
Delhi Sarkar Jal Sadan Building,
Lajpat Nagar, New Delhi
R/o C-4/22, 1st Floor,
SDA, New Delhi-110016

... Applicant

(By Advocate: Mr. Subhashish Mohanty)

Versus

1. Government of NCT of Delhi
Department of Urban Development,
Through it's Secretary,
Secretariat, New Delhi-110002

2. Delhi Water Board/Delhi Jal Board
Through it's Chief Executive Officer,
Varunalaya, Karol Bagh,
New Delhi-110005.Respondents

ORDER (ORAL)

By Mr. Raj Vir Sharma, M(J):

Heard learned counsel for the applicant. Only show-cause notice has been issued on which no cause of action arose to the applicant to file this OA, therefore, the OA is hereby dismissed in limine.

**(K.N.Shrivastava)
Member(A)**

**(Raj Vir Sharma)
Member(J)**

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